DUKE OFFSHORE LIMITED

Registered Office: 403-Urvashi HSG Society Ltd, Off Sayani Road, Prabhadevi, 400025.
Mumbai, Maharashtra, India. | **Corporate Identification Number (CIN):** L45209MH1985PLC038300
Tel. No.: 91- 8828846847 | **Email id:** info@dukeoffshore.com | **Website:** www.dukeoffshore.com

This Advertisement is being issued by, Saffron Capital Advisors Private Limited (**"Manager to the Open Offer"**), on behalf of, Aspect Global Ventures Private Limited (**"Acquirer"**), to acquire up to **25,62,872 (Twenty Five Lakh Sixty Two Thousand Eight Hundred and Seventy Two)** fully paid-up Equity Shares of face value of **₹10/- (Rupees Ten only)** each for cash at a price of **₹30/- (Rupees Thirty only)** per Equity Shares aggregating up to **₹7,68,86,160/- (Rupees Seven Crore Sixty Eight Lakhs Eighty Six Thousand One Hundred Sixty only)**, representing **26% (Twenty Six Percent)** of the Voting Share Capital of the Duke Offshore Limited **("Target Company")**, to the Public Shareholders of Target Company pursuant to and in compliance with the requirements of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended **("SEBI (SAST) Regulations, 2011") ("Offer"** or **"Open Offer")**.

Kind Attention- Physical Shareholders of Duke Offshore Limited

Eligible Shareholders holding Equity Shares in physical form and who have not received the physical copy of Letter of Offer **("LOF")** for any reason whatsoever, may send request to Registrar to the Open Offer, Cameo Corporate Services Limited at *rights@cameoindia.com* and avail soft copy of the LOF. Alternatively, Eligible Shareholders may also download the soft copy of LOF from the websites of SEBI i.e., *www.sebi.gov.in* or Manager to the Open Offer *www.saffronadvisor.com* or BSE *www.bseindia.com*. Eligible Shareholders are required to refer to the Section titled *"Procedure for Acceptance and Settlement of the Offer"* at page no. 48 of the LOF in relation to inter alia the procedure for tendering their Equity Shares in the Open Offer and are required to adhere to and follow the procedure outlined therein.

Capitalized terms used but not defined in this Advertisement shall have the same meanings assigned to such terms in the Public Announcement and/or DPS and/or LOF and/or Offer Opening Public Announcement and Corrigendum. The Acquirer accepts full responsibility for the information contained in this Advertisement and also for the obligations of the Acquirer as laid down in SEBI (SAST) Regulations, 2011.

ISSUED BY THE MANAGER TO THE OPEN OFFER ON BEHALF OF THE ACQUIRER	REGISTRAR TO THE OPEN OFFER
SAFFRON • • • • • energising ideas	CAMEO
SAFFRON CAPITAL ADVISORS PRIVATE LIMITED	**CAMEO CORPORATE SERVICES LIMITED**
605, Sixth Floor, Centre Point, Andheri-Kurla Road, J. B. Nagar, Andheri (East), Mumbai - 400 059, Maharashtra, India.	Subramanian Building, No. 1, Club House Road, Chennai - 600002, Tamil Nadu, India
Tel. No.: +91 22 49730394	**Tel. No.:** +91 44 4002 0700 / 2846 0390
Email id: openoffers@saffronadvisor.com	**E-mail id:** rights@cameoindia.com
Website: www.saffronadvisor.com	**Investor grievance id:** investor@cameoindia.com
Investor grievance id: investorgrievance@saffronadvisor.com	**Website:** www.cameoindia.com
SEBI Registration No.: INM000011211	**SEBI Registration No.:** INR000003753
Validity: Permanent	**Validity:** Permanent
Contact Person: Shivam Sharma / Shruti Tiwari	**Contact Person:** K Sreepriya

Place: Mumbai
Date: August 10, 2026